

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 141

COMP.APPL/ 57(CH)2024
And
CPNo. 37/Chd/Chd/2023

IN THE MATTER OF:

Manav Kaushik

...

Petitioner

Versus

**NIFD Institute of Fashion
Design Limited**

...

Respondent

Under Section: Sec. 59, CA 2013
Rule 11 of NCLT

Order delivered on 31.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-

Court Officer

May 31st, 2024
Priyanka